

**Losses in F.C.I.**

3686. COL. SONA RAM CHOUDHARY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government are aware that FCI with Head Office at Jodhpur and branches at Kwas, Mohangarh, Nagaur, Hanmangarh etc. is running into losses;

(b) if so, the reasons therefor;

(c) the manager of Jodhpur Head Office was suspended about one and half year back: and

(d) the steps taken by the Government to contain the losses?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) and (b) The Fertilizer Corporation of India Ltd. (FCI) has its Head Office at New Delhi. FCI has mining organisation in Rajasthan with its Head Office at Jodhpur and mines located at Kwas, Mohangarh etc. Mining organisation is now showing marginal profits in overall operations.

(c) The Commercial Manager of Jodhpur Mining Organisation was placed under suspension with effect from 25.2.97. The suspension order was revoked on 10.6.97.

(d) The mining organisation of FCI located at Jodhpur is not running into losses at present.

**ISI Bases in the Country**

3687. SHRI SHAKUNI CHOUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ISI has its bases in various places in India;

(b) if so, the action taken by the Government to destroy these bases;

(c) whether certain cases of providing shelter to the terrorists of ISI have come to the notice of the Government;

(d) if so, the names of such persons so that the people of the country treat them as traitors;

(e) whether the Government propose to smesh all such bases of the ISI without delay; and

(f) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) There is no information suggestive of ISI having set up bases in India. However, certain militant and terrorist modules of ISI that came to notice, were neutralised from time to time.

(c) and (d) Instances have come to notice when pro-Pak harbourers have provided shelter to Pak sponsored militants.

(e) and (f) Government is aware that Pak ISI has been engineering subversion and violence in the country.

Necessary steps are being taken to combat and frustrate the designs of ISI by sensitising and gearing up the intelligence machinery, sharing of intelligence and coordinated action by concerned Centre/State agencies. Police and intelligence organisations are under instructions to neutralise Pak ISI modules and activities in all parts of the country whenever and wherever these come to notice.

**Imposition of President's Rule**

3688. DR. Y.S. RAJASEKHARA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to impose President's rule in such States in which State Government have completely failed to maintain law and orders situation;

(b) if so, the details of such State; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) President's rule is imposed in a State in accordance with the provisions of the Constitution of India. There is no proposal to place any State under President's rule at present.

**Drug Price Control Order**

3689. SHRI FRANCISCO SARDINHA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "DPCO list should be cut to only 15 drugs" appeared in *The Times of India* dated September, 20, 1998;

(b) if so, the facts thereof; and